

"That leave be granted to introduce a Bill to provide for a permanent residence for persons holding high offices under the Government of India."

The motion was adopted.

SHRI KASHIRAM RANA: I introduce to Bill.

15.40 hrs

UNORGANISED LABOUR WELFARE
BILL*

[English]

SHRIDWARKANATHDAS (Kaimganj): I bet to more for leave to introduce a Bill to provide for protection and welfare of unorganized labour and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for protection and welfare of unorganized labour and matters connected therewith."

The motion was adopted

SHRIDWARKANATHDAS: I introduce the Bill.

15.401/2

EX-TEA GARDEN LABOUR WELFARE
BILL*

[English]

SHRIDWARKANATHDAS (Karimganj):

Sir, I beg to move for leave to introduce a Bill to provide for protection and welfare of extra garden labour and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for protection and welfare of ex-tea garden labour and for matters connected therewith."

The motion was adopted.

SHRIDWARKANATHDAS: I introduce the Bill.

15.41 hrs

AGRICULTURAL LABOUR (EQUAL PAY
FOR MEN AND WOMEN) BILL*

[English]

SHRIMATI SURYA KANTA PATIL (Nanded): Sir, I beg to move for leave to introduce a Bill to provide for equal pay and perks for agricultural labourers, both men and women, and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for equal pay and perks for agricultural labourers, both men and women, and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRIMATI SURYA KANTA PATIL: I introduce the Bill.